

अध्यक्ष महोदय : अब अगर लोक सभा का किसी स्टेट के साथ मामला हो तो मैं उस में दखल कैसे दे सकता हूँ ?

Mr. Speaker: The Home Minister.

The Minister of Home Affairs (Shri Nanda): I shall obtain the necessary information and give it to the House.

Mr. Speaker: In fact, I had called him in connection with another subject, where he wanted to make a statement.

12.02 hrs.

STATEMENT re THEFT OF SACRED RELIC FROM HAZRATBAL

Shri Nanda: I am now in a position to give the information to the House in connection with the theft of the Sacred relic from the Hazratbal shrine. A preliminary charge-sheet in the relic theft case has been filed against certain persons. The investigation of the case is still proceeding and it is possible that other suspected persons might come to light, who may also have to be prosecuted. The accused persons who have so far been arrested are:

1. Abdul Rahim Bandey, Mujawar of Hazratbal;
2. Abdul Rashid, son of Syed Mohd. Yusu of Village Traal.
3. Ghulam Mohd. Butt.

श्री रामसेवक यादव (बाराबंकी) : अध्यक्ष महोदय, इस सूचना के आधार पर मैं एक जानकारी चाहता हूँ....

Mr. Speaker: All arguments and discussions had been completed that day. The only thing was that he should disclose the names of those persons.

Shri Nath Pai (Rajapur): One of the demands of the people of Kashmir has been that in order to ensure there is no kind of repetition of the same old mistake, the trial should be held

by a judge who is sent from Delhi. May I know whether Government is considering that proposal?

Mr. Speaker: He has already stated that.

Shri Nanda: I have already stated that we shall provide a judge from outside the State.

श्री रामसेवक यादव : मैं जानना चाहूंगा कि जिन तीन व्यक्तियों के नाम अभी मंत्री महोदय ने बतलाये, वे तीनों आदमी किसी राजनीतिक संस्था से सम्बद्ध हैं या नहीं हैं या इन में कोई नेशनल कांफ्रेंस का भी आदमी है ?

अध्यक्ष महोदय : उन्होंने नाम बतला दिये, अब वह किस पार्टी को विलोंग करते हैं इस से हमें क्या सरोकार है ?

एक माननीय सदस्य : यह जानना जरूरी है ।

12.04 hrs.

PAPERS LAID ON THE TABLE

NAVY (PRESCRIBED OFFICERS) REGULATIONS, 1963

The Minister of Defence (Shri Y. B. Chavan): Sir, I beg to lay on the Table a copy of the Navy (Prescribed Officers) Regulations, 1963 published in Notification No. S.R.O. 355 dated the 28th December, 1963, under section 185 of the Navy Act, 1957. [Placed in Library. See No. LT-2256/64].

RULES UNDER THE CINEMATOGRAPH ACT, 1952

The Minister of Parliamentary Affairs (Shri Satya Narayan Sinha): Sir, I beg to re-lay on the Table a copy each of the following Rules under sub-section (3) of section 8 of the Cinematograph Act, 1952:—

- (i) The Cinematograph (Censorship) Second Amendment